## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/178/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & another

NAME OF THE RESPONDENT(S)

: M/s Aswini Hospital Limited & 21 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

HEMA SRINIVASAN

ESHWAR ASOCIATES SUSHMETA CDAYASAN KAR

Coursel for Respondent Heus
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## **ORDER**

Counsel for the petitioner present. Counsel for R2 to R7 and R9 to R11 and counsel for R1, R12 to R22 are present. Counsel for R2 to R7 and R9 to R11 undertake to file vakalat on behalf of R8 and also file sur rejoinder in the Registry by serving a copy to the other side. Counsel for R1, R12 to R22 undertakes to file memo for adoption of the rejoinder filed by the other respondents. The matter is posted for hearing. Put up on 01.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)